DGS ORDER No. 1 OF 2013.

No. SS/MISC(42)/2003-Pt. 23/01/2013.

Sub: Amendment to DGS Order 6 of 2010 – RSV Notification.

Whereas, the Directorate had issued DGS Order No. 6 of 2010 dated 15/11/2010 prescribing standards for construction, Safe Operation, Manning and Certification of River-sea Vessels (RSVs), which are exclusively engaged on trade within the Indian territorial waters,

Whereas, the Indian Coastal Shipping industry has been expressing certain difficulties in surrendering the Certificate of registry issued under the IV Act, 1917, to the Registrar of Indian Ship at the time of registration of an inland vessel as RSV under the MS Act, as they are not able to avail certain benefits available to inland vessels, while operating in the inland waters, in the absence of the Certificate of Registry issued under IV Act, on board the vessel,

Whereas, relaxation from such requirements may facilitate seamless operation of RSVs between Inland and Coastal waters and promote coastal shipping activities in India.

Now, therefore, the Director General of Shipping in exercise of the powers vested in him under the provisions of Section 456 of the M.S. Act 1958 read together with S.O.3144 dated 17/12/1960 hereby makes following amendments in the aforesaid DGS Order:-

(i) Para 1.5.2 of the Annex-I to the DGS Order No. 6/2010 stands deleted.

(i.e., the existing text –“1.5.2 River-sea vessels maintaining dual registry as prescribed in 1.5.1 above may hold only one Certificate of Registry at a given time. Thus, dual-registered vessels carrying out river-sea operations must deposit their certificate of registry under I.V. Act to the Administration and operate under its M.S. Act certificate of registry. Conversely, dual-registered vessels intending to operate solely within inland waters may do so under their I.V. certificate of registry and at such time, the M.S. Act certificate of registry must be deposited with the Administration.” is deleted.)
This issues with the approval of the Director General of Shipping and ex-officio Additional Secretary to the Govt. of India.

Sd/-

(Aji Vasudevan)
Deputy Chief Ship Surveyor